No. 42/17/1/52-Adm.II
Government of India
Ministry of Law, Justice & Company Affairs,
Department of Company Affairs,
Bhashri Bhavan, 5th floor, 'A' Wing,
Dr. Rajendra Prasad Road.

New Delhi, the 24.2.1973

To,
The Regional Director,
Company Law Board,
Bulbar/Calcutta/Hyderabad/Kanpur.

SUB: Absorption of Company Paid Staff of the offices of official Liquidators against Group 'C' posts in the subordinate offices of the Department of Company Affairs.

Sir,

I am directed to refer to this Department letter No. 42/17/1/52-Adm.II dated 27.11.1972 according to which 60% of vacant Group 'C' posts in the subordinate offices under this Department were to be filled by Company paid staff who were in position as on 31.3.1973. It has now been decided that in future no representative of the Staff Selection Commission need be associated with the meetings of the Selection Committee. In this place an officer of suitable rank from outside the department may be included in the Selection Committee. An officer belonging to 6C/17 may also be included in the Selection Committee. In view of this paragraph (iii) of this Deptt. letter of 27.11.1972 stands modified to the extent indicated above.

2. In continuation of this Deptt. letter No. 42/17/1/52-Adm.II dated 18.1.1973 it has been decided that fresh panels may be drawn up till all the eligible Company paid staff as on 31.3.1973 are absorbed into Govt. Service.

3. The names of the Company paid staff together with their details, particulars endorsed by the Selection Committee for regularization may be forwarded to the Deptt. (in duplicate) for onward transmission to the Staff Selection Commission for their formal approval. While not formal approval the total number of Company paid staff are still left may also be indicated.

Yours faithfully,

G. Venkataravani
Under Secretary to the Govt. of India.
Copy to :-

1. Member, Company Law Board Bench, Bombay/Calcutta.
2. Addl. Director of Inspection and Investigation, Madras.

(S. Venkataramani)
Under Secretary to the Govt. of India.